NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/190/2016

NAME OF THE PETITIONER(S)

: B. Nanda kumar

NAME OF THE RESPONDENT(S)

: M/s Safeline Logistics Pvt Ltd & 2 Other

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRIY AMBOTT

2. G.V. MOHAN KUNHR FR V.K. RASASEDRAR

Course for Petitirer

andr

ORDER

Counsel for petitioner present and stated that the counsel on record could not attend the Tribunal due to personal inconvenience. He prayed for time to make submissions. Counsel for respondents present. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)